

O.A. No.532/07

ORDER DATED 12th AUGUST, 2010

Coram:

HON'BLE MR. G. SHANTHAPPA, JUDICIAL MEMBER

HON'BLE MR. C.R. MOHAPATRA, ADMN. MEMBER

When the case came up Mr. A. Swain, Ld. Counsel for the applicant submitted that he will be permitted with liberty to withdraw this Original Application.

2. This Original Application is disposed of as withdrawn. Inform the parties. No costs.

Chintu
Member(A)

Ganeshwar
Member(J)